the decision that he has taken now and also the decision about the Bonus (Amendment) Act?

SHRI BANSI LAL : Instructions have been issued on 13th December itself.

MR. SPEAKER : He wants them to be implemented.

SHRI BANSI LAL : They will be implemented.

States Covered under village health guide scheme

*455. SHRI LAKSHMAN MALLICK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) names of the States which have been covered under Village Health Guide Scheme;

(b) the names of the States which are likely to be covered under this scheme during the current year; and

(c) the allocation made to Orissa for implementing this scheme in 1983-84?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR): (a) and (b) Village Health Guide Scheme is a centrally sponsored scheme aimed at covering the entire country. This Scheme has been accepted by all States except the States of Jammu & Kashmir, Tamil Nadu and Union Territory of Arunachal Pradesh.

(c) During 1983-84, against an allocation of Rs. 284.00 lakhs an amount of Rs. 315.00 lakhs was released to Orissa for the implementation of this Scheme.

SHRI LAKSHMAN MALLICK : May I know from the Hon. Minister what are the qualifications, experience and training of these village health guides ?

SHRI S. KRISHNA KUMAR : The village health guide is a community volunteer, preferably a lady. She should have passed the 6th standard and she should be acceptable to the community.....

(Interruptions)

Acceptable in the sense that she should have a social service background. The training component consists of 200 hours of training given at the PHC level and the community volunteer is trained in treating minor ailments. They are also trained in family welfare, emergency health care education, immunisation, nutrition and a host of related subjects.

SHRI ASUTOSH LAW: May I know from the Hon. Minister the allocation made to West Bengal for implementing this scheme in the year 1983-84?

SHRI S. KRISHNA KUMAR: A total of Rs. 55 crores is set apart this year for the implementation of this scheme. The statewise allocation is, for West Bengal, Rs. 419 lakhs this year.

SHRI ASUTOSH LAW: What is the amount spent by the West Bengal State Government out of this allocation ?

SHRI BASUDEB ACHARIA : Exhausted already.

SHRI ASUTOSH LAW: Let us see whether it is exhausted or not.

SHRI S. KRISHNA KUMAR : I do not have the exact figure of disbursement. But this is the amount we have earmarked for West Bengal this year.

SHRI BASUDEB ACHARIA : The allowance paid to the village health guide is a paltry amount i.e., Rs. 50 per month. Is there any proposal to increase the allowance which is paid to the village workers from Rs. 50 to Rs. 100 minimum ? This has been fixed two years back.

SHRI S. KRISHNA KUMAR: The village health guide scheme has been implemented as a part of the national health policy for mobilising village health volunteers. They are not expected to be Government servants and Rs, 50 is a sort of allowance given to them for out of pocket expenses. Already a sizeable amount of our resources is being spent for this-scheme. There is no proposal whatsoever to increase this allowance. **RAO BIRENDRA SINGH :** That was fixed by Mr. Shankaranand. Now you should increase it.

SHRI S. KRISHNA KUMAR : The village health guide is being given medicines and other things to distribute. We want to develop it as a voluntary force and we do not want to give a Government service connotation to this scheme.

SHRI ATISH CHANDRA SINHA: A small amount of Rs. 50 is given to the village volunteers. That also is not paid regularly. Once in five months or six months this is paid. I would like to know from the Hon. Minister whether he can make arrangements so that this small amount of Rs. 50 is paid regularly.

SHRI S. KRISHNA KUMAR: We shall definitely see that the disbursement is streamlined.

MR. SPEAKER : Now, we take up next question. Q, No. 456.

Unmanned Railway Crossings

*456. SHRI AMARSINH RATHAWA :† SHRI MOHANBHAI PATEL :

Will the Minister of TRANSPORT be pleased to state :

(a) the number of unmanned railway crossings on Indian Railways at present Zone-wise; and

(b) the number of unmanned railway crossings which have been manned during the last three years, year-wise and zonewise? THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): Sir, actually the answer to this question should have been that a statement is laid on the Table of the House. If you like, I may read it out.

MR. SPEAKER : You need not read out the whole thing.

SHRI SOMNATH CHATTERJEE: At least the total number should be read out.

SHRI MADHAVRAO SCINDIA : (a) Zone-wise position of unmanned level crossings (other than cattle crossings) is as follows :

Zonal Railway	Unmanned level crossings
Central	1,219
Eastern	747
Northern	3,512
Noth Eastern	2,756
Northeast Frontier	1,342
Southern	2,710
South Central	2,105
South Eastern	3,469
Western	4,700
	22,560

(b) Manning of unmanned level crossings zone-wise is as follows :

Zonal Railway	During 82-83	During 83-84	During 84-85
Central	35	32	17
Eastern	11	12	3
Northern	5	64	30
North Eastern	24	30	10
Northeast Frontier	عليمين م	17	17
Southern	12	51	1
South Central	93	35	103
South Eastern	21	43	6
Western	50	90	68
	Total 251	374	255